

Sir, I urge the Government to give back the responsibilities to the respective State Governments. The subject 'education' is in the Concurrent List. That is the reason for these things. I also urge that Education must be brought back under the States List and the Government should discontinue snatching away the rights of the State Government. The status quo must be maintained. The recruitment responsibilities must be entrusted to the respective States where the schools are located. Then only the purpose of these tribal schools will be served. Otherwise, it will cause very big damage. Already the students are going out of the schools and they are not coming to the schools.

Again, I urge the Government to consider it very seriously, not very lightly. The rights of the States should not be taken away; usurping the rights should be stopped. The recruitment responsibilities of these schools should be given back to the State Governments. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Tiruchi Siva: Dr. Sasmit Patra (Odisha), Shri Niranjana Bishi (Odisha), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Imran Pratapgarhi (Maharashtra), Dr. Fauzia Khan (Maharashtra), Shri A. A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Shri Sandosh Kumar P (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. John Brittas (Kerala), Shri P. Wilson (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri K.R.N. Rajeshkumar (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Derek O'Brien (West Bengal), Shri Jawhar Sircar (West Bengal), Shrimati Phulo Devi Netam (Chhattisgarh) and Shri R. Girirajan (Tamil Nadu).

Demand for allocation of Rs. 83.52 Crores under Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) scheme for development of Ganagapur Dattatreya Temple, Kalaburgi district, Karnataka

SHRI JAGGESH (Karnataka): * "The 16th century Ganagapur Dattatreya Temple, located on the banks of river Bhima in the Kalaburgi district of Karnataka is one of the holiest places in India. With its rich culture and tradition, it is revered by many people around the world as Shri Guru Sthanam and is also considered as the Dakshin Kashi. There is a

* English translation of the original speech delivered in Kannada.

Jatre Mahotsav held here every 6 months along with various other festivals celebrated throughout the year, with a large number of devotees from across the Nation and abroad visiting the Temple.

Presently, the Temple area is rather small with many local shops and houses surrounding the Temple. The roads there are narrow and it is not possible to control the large number of pilgrims visiting that place. There is a lack of proper facilities and approach-roads for pilgrims. This historic and religious place needs improvement in all respects including widening of all roads leading to the Temple.

The Dattatreya Temple Committee under Chairmanship of the Deputy Commissioner, Kalburgi with assistance from the Central and State Governments, has prepared a master plan for the overall development of the Temple and for provision of various amenities for devotees visiting the Temple. The district administration has already made a request to the Union Ministry of Tourism to allocate rupees 83.52 crore under the PRASAD Scheme, to carry out the comprehensive development of the Temple.

Sir, the commitment of the Union Government for development of the spiritual and cultural sites as reflected in this Budget also, is commendable. Therefore, I urge upon the Government to consider the proposal submitted by the district administration under the PRASAD scheme at the earliest. With its rich culture and tradition, it is followed by lakhs of *people around the world as Guru Sathnam and it is considered as Dakshin Kashi*. There is a Jatre Mahotsav held every six months along with other major festivals celebrated round the year, with a large number of devotees from across the Nation and abroad visiting the temple."

MR. DEPUTY CHAIRMAN: The hon. Member, Dr. Sasmit Patra (Odisha) associated himself with the matter raised by the hon. Member, Shri Jaggesh.

Demand to increase the number of sleeper class coaches in trains originating from Jharkhand State

श्री आदित्य प्रसाद (झारखंड): आदरणीय उपसभापति महोदय, माननीय प्रधानमंत्री जी और माननीय रेल मंत्री जी के नेतृत्व में हमारी सरकार द्वारा देश भर में कई नई ट्रेनें चलाई जा रही हैं और नई-नई ट्रेन्स की पटरियां भी तेजी से बिछाई जा रही हैं, लेकिन उतनी ही तेजी के साथ यात्रियों की संख्या में भी वृद्धि होती जा रही है, जिससे लोगों की वेटिंग लिस्ट कंफर्म नहीं होने के कारण, लोग प्रतीक्षा सूची में ही रह जाते हैं और ट्रेन की यात्रा नहीं कर पाते हैं। महोदय, मैं झारखंड राज्य से आता